NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 35(ND)/2011
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.02.2017

NAME OF THE COMPANY **Theolia S.A**
V/s.
M/s. Theolia Wind Power Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Ms. Ranjana Roy Gawai,	Adv	For Respondents	
2.	Ms. Vasudha Sen,	Adv		
3.	Ms. Srishti Kapoor,	Adv		

ORDER

One final opportunity for settling the issues between the parties by way of amicable settlement is granted. The reply in terms of order dated 19.01.2017 to the applications filed under Order I Rule 10 and Order 6 Rule 17 CPC shall in any case be filed. The parties have prayed for three weeks time to settle the matter.

List on 27.03.2017.

Sd/-
(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

Sd/-
(R. VARADHARAJAN)
MEMBER (J)